

(b) and (c). Do not arise.

The Officer mentioned in (a) above has, however, practically completed his work in respect of the All India Radio and Films Division and is now engaged in similar work in respect of the Advertising Consultant's Office and the Publications Division.

All India Radio

1066. Dr. Rama Rao: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of Producers employed in the A.I.R.;

(b) the number of them drawn from regular service *i.e.*, from the programme staff;

(c) the conditions of service prescribed for them; and

(d) whether they are allowed private employment like editors of a newspaper or magazine?

The Minister of Information and Broadcasting (Dr. Keskar): (a) 36 so far.

(b) 20 from Programme Production staff including 7 from regular service.

(c) The same as those for staff artists.

(d) Permission can be given on the merits of each case and without prejudice to regular duties.

Nuclear Science

1067. Thakur Jugal Kishore Sinha: Will the Prime Minister be pleased to state the amount of grants that have been sanctioned and given to Universities and Research Institutes for research in nuclear science during the year 1955-56?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): A statement showing the grants sanctioned during 1955-56 and payment made upto 10th September 1955 to various universities and research institutions for research in nuclear science is laid on the Table of the House. [See Appendix X, annexure No. 44.]

Pilgrim Traffic

1068. Thakur Jugal Kishore Sinha: Will the Prime Minister be pleased to state the extent of increase in the pilgrim traffic across India's border after the Sino-Indian Agreements?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The pilgrim traffic from India to Kailash and Mansarovar has shown an upward trend during the last year. This is mainly due to greater stability and security resulting from the Sino-Indian Agreement which guarantees protection of person and property of pilgrims.

Movements of Ores

1069. Shri Deogam: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the mine-owners of Bellary-Hospet areas were and are given quota on their past production basis for the movement of Iron and Manganese ore to the port of Madras;

(b) whether it is a fact that the mine owners of Dronachalam Secundrabad section of the Central Railway have not been granted mine-owner's quota on their "past production basis" for the movement of Iron or Manganese ore to the port of Madras; and

(c) whether under the new system the mine-owners of Secundrabad/Dronachalam section will be allowed to get equal number of wagons for the movement of ores irrespective of their present production?

The Minister of Commerce and Industry and Iron and Steel (Shri T.T. Krishnamachari): (a) Yes, Sir.

(b) and (c). Movement over this sector is regulated by registration slips. Allotment of wagon space is made pro-rata on the basis of indents placed with the Railways.

N.E.F.A.

1070. Shri K. P. Tripathi: Will the Prime Minister be pleased to state:

(a) whether any villages were burnt recently in Tuensang Division of N.E.F.A.;

(b) if so, how many;

(c) the number of villagers rendered homeless; and

(d) the steps taken to rehabilitate them?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). No deliberate burning